

By e-mail

# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-131/1994/4545/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 31<sup>st</sup> July, 2018.

Sub: **Casual leave.**

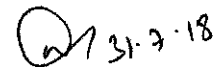
Ref:- Your letter No. SPL/CBI/04-17/233, dtd. 25.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 26.07.2018 and 27.07.2018 has been granted/~~rejected~~.

The Special Judge, CBI, Addl. CBI Court No.1 and in his absence Special Judge,CBI, Addl.Court No. 2 and in his absence Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your Court and Office in your absence.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

